

**Central Administrative Tribunal
Principal Bench**

OA No.2301/2016

New Delhi, this the 25th day of October, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Usha Sagar (SC) umemployed,
S/o Shri Rajesh Kumar,
D/o Shri Om Prakash,
Aged about 38 years,
R/o J-3/92, DDA Flats,
Kalkaji, New Delhi-19
(Roll No.17000933)

...Applicant

(By Advocate : Ms. Anupama Bansal for Shri Anil Singal)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat,
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Chairman,
FC-18, Institutional Area,
Karkardooma,
Delhi-92.

...Respondents

(By Advocate : Ms. Shruti Munjal for Shri Ankur Chhibber)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, it is submitted by both the counsel that the grievances of the applicant have been redressed and accordingly, the OA has become infructuous.

2. Accordingly, the OA is dismissed as having become infructuous. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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